

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 223
TO BE ANSWERED ON THE 6TH MARCH, 2020
ASSISTANCE TO PATIENTS**

***223. SHRI KAUSHALENDRA KUMAR:
SHRI DINESH CHANDRA YADAV:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the patients suffering from life threatening diseases are unable to get the benefit of financial assistance under the Rashtriya Arogya Nidhi (RAN) and Ayushman Bharat Yojana (ABY) due to some shortcomings in these schemes and if so, the details thereof;

(b) whether the beneficiaries of ABY are not eligible for getting any assistance under RAN;

(c) whether the maximum coverage under RAN is five lakh rupees whereas treatment for life threatening diseases costs more than twelve lakh rupees in AIIMS, Delhi;

(d) if so, whether the Government proposes to extend the coverage under RAN for the treatment of said diseases to beneficiaries of ABY/BPL families and if so, the details thereof; and

(e) whether the Government proposes to enhance the allocation of funds under these schemes to provide required financial assistance for treatment to the beneficiaries and if so, the details thereof?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR. HARSH VARDHAN)**

(a) to (e) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO.223* FOR 6TH MARCH, 2020**

(a) to (e) The overall health cover under Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) remains at Rs. 5 lakh per family per year for the entitled households. However, as per the revised guidelines issued in January, 2020, the AB-PMJAY beneficiaries can also avail treatment in public hospitals as per Rashtriya Arogya Nidhi (RAN) terms and conditions.

Sufficient funds are available for implementation of the schemes.
